

BY SPEED POST

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/4511 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Biswajit Chakraborty,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 27<sup>th</sup> July, 2018.

Sub:- **Casual leave with Station leave permission.**

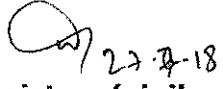
Ref:- Your letter No. MACT(B)/1373 Dated the 26<sup>th</sup> July.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave one day on 27.07.2018 along with station leave permission w.e.f. the evening of 26.07.2018 till the morning of 30.07.2018, has been granted/~~rejected~~.

The District and Sessions Judge, Barpeta will remain in-charge of your Court and Office in your absence.

Yours faithfully,

  
**Joint Registrar (vigilance)**

